NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 05/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016

NAME OF THE PARTIES: Mr. Kiran R. Ganatra

V/s.

M/s. E. Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58 & 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Ashish Kamat Advocate

2. Nr. Durgaprasad Poojari Advocate

1/b Postegal

4 por Repondent No 1

4 Mr. Simil Punohit Coursel

5. Ms. Sauah Thanawala Advocate Petitioners.

<u>Order</u>

Company Appeal No.05/58,59/ NCLT/MB//MAH/2016

Two weeks for filing reply and two weeks for filing rejoinder is hereby granted.

List this matter for hearing on 5.1.2017

sd/-

B.S.V.PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)